

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 08  
173/241-242(PB)/2019

**IN THE MATTER OF:**

Emmar Holding II

.... Applicant/petitioner

v.

Emmar MGF Land Ltd. & Ors.

.... Respondent

**Order under Section 241-242**

**Order delivered on 28.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. S.N Mukherjee, Sr. Adv., Mr. Sudhir Kr. Makkar, Sr. Adv. with Mr. Dheeraj Nair, Mr. Kumar Kislay, Mr. Angad Baxi, Advs.

For the respondent

Mr. K. Datta, Mr. Kunal Mimani, Ms. Mehak, Advs. for R-9

Dr. U.K Chaudhary, Sr. Adv., Mr. Abhinav Vashisth, Sr. Adv. with Ms. Manisha Chaudhary, Ms. Priya Singh, Mr. Mansumyer Singh, Advs. with Mr. Pratham Soni, CS for R-2, 3, 4 & 8

Mr. Sajjan Poovayya, Sr. Adv. with Mr. Kunal Sinha, Mr. Pratibhanu Singh Kharola, Ms. Raksha Agarwal, Advs. for R-1

**ORDER**

At request, list this application for hearing on **30.07.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)